BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No.11/2024/EZ

IN THE MATTER OF:

Pollution level is increasing in the city due to dumping of garbage in the Dardha River of Jehanabad, Bihar

…Applicant

Versus

The Principal Secreatary, Department of Environment, Govt. of Bihar & Ors**.**

.... Respondents

INDEX

S. N.	Particulars	Page No.
1.	**Counter Affidavit on Behalf of the The Principal Secreatary, Department of Environment, Govt. of Bihar & Ors.**	01-08
2.	**Annexure- A and B :** Xerox copy of Proceedings of both the meeting dated 02.01.2025 and 21.01.2025	09 -18
3.	**Annexure-C & C1 :** Xerox copy of letter issued by BCGMS & letter no.384 dated 13.02.2025 of Executive Officer of Jehanabad Municipal Council	19-25
4	**Annexure-D:** Xerox copy of letter no.154 dated 20.01.2025 of the Executive Officer of Jehanabad Municipal Council	26 -27
5	**Annexure-E1, E2 & E3**: Series: Xerox copy of letter no. no.230 dated 29.01.2025, letter no. no.255 5dated 31.01.2025 and letter no.297 dated 05.02.2025, letter of the Executive Officer of Jehanabad Municipal Council	28-31

Filed by: -
Surendra Kumar
Advocate
(For Respondent No.-5)

BEFORE THE NATIONAL GREEN TRIBUNAL,

Eastern Zone

Original Application No. 11 of 2024/EZ

IN THE MATTER OF:

Pollution level is increasing in the city due to dumping of garbage in the Dardha River of Jehanabad, Bihar

...Applicant

Versus

The Principal Secretary, Department of Environment, Govt. of Bihar & Ors.

...Respondents

AFFIDAVIT FILED ON BEHALF OF RESPONDENT NO.5

I, Ansul Pandey, S/o Sri Om Prakash Pandey, aged 27 years, residing at Chaudhari Tola, Kahalgaon, Bhagalpur, Pincode-813204, do hereby solemnly affirm and state as follows:

Abhoy Kumar Sinha NOTARY, GOVT OF INDIA Civil Court Patna S.L. No. 314/2025 Date 14/02/2025

Page 01 to 08 (Extract) along with Index and Annexure from A, B, C, D & E Series. 14/02/2025

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No. 3406 Exp. 25-04-2026 PATNA

14/02/2025

1. That I have been Posted as Project officer cum Deputy Director and duly authorized to swear and affirm this affidavit on behalf of the Secretary, Urban Development and Housing Department, Government of Bihar (respondent no. 5) and I am well conversant with the facts and circumstances of the case.

2. That the present affidavit is being filed concerning the Jehanabad Sewage Treatment Plant (STP) pending before the Hon'ble National Green Tribunal (NGT).

3. That the answering respondent has assumed the charge of the post of Secretary, Urban Development & Housing Department, Govt. of Bihar on 05.09.2024, after transfer of predecessor, Principal Secretary, UD & HD, GoB.

4. That by the order dated 20.08.2024 passed in this case, this Hon'ble Tribunal has directed the then Principal Secretary, UD & HD, GoB to file a fresh affidavit giving the details of the timelines for completion of the STP Jehanabad Project.

5. That the answering respondent in compliance with such order, is filing the present affidavit to bring on record the updated factual status with details of timelines of the Jehanabad Sewage Treatment Plant (STP) Project, which are being stated as hereunder:-

   a. Detail Project Report (DPR) of the Jehanabad STP related works was earlier prepared and Technical Approval was granted by the Bihar Urban Infrastructure Development Corporation Ltd. (BUIDCO).

ABHOY KUMAR SINHA
NOTARY
GOVT. OF INDIA
Regd. No. 3406
Exp. 25-04-2026
PATNA

14/02/2025

CS CamScanner

b. Thereafter the approved DPR was placed in the meeting of the State Level Technical Committee (SLTC) on 26.07.2024 for approval of the said project, involving a sum of Rs. 344.93 Crores and the same was approved by SLTC.

c. After thorough consideration of the DPR of the project at the Departmental level, it was observed that the amount of DPR in question is more than the approved estimate/cost of the APEX committee i.e 340.61 Crores and it was thought necessary to revise the DPR in question and accordingly BUIDCO was instructed to get the DPR revised.

d. Pursuant to above departmental decision, the revised DPR was prepared and submitted on 29.01.2025 for an amount of 328.94 Crores and after taking approval by the BUIDCo, it was again placed in the meeting of State Level Technical Committee (SLTC) on 04.02.2025 and the SLTC approved the revised DPR and has been sent to LOK VITT COMMITTEE dated 13.02.2025.

e. After getting approval of LOK VITT Committee, the same will be put up for administrative approval from the State Cabinet.

f. After State Cabinet's approval the project in question shall be allotted to the executing agency, i.e. BUIDCO for tendering process.

g. After issuance of work order, the project shall be completed within 24 months.

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA PATNA

14/02/25

3

6. That apart from the above, it is further humbly submitted that the matters related with the Hon'ble NGT are being continuously monitored at the Secretary Level in the department. The meetings chaired by the Secretary are held with all the stakeholders including Bihar State Pollution Control Board, the concerned officials in the department & ULB at field at regular intervals to address all the issues related to the NGT and their updated factual status are also being monitored.

7. That the issue of Jehanabad was taken up for discussion in detail in the last two meetings held on 02.01.2025 and 21.01.2025.

Xerox copy of Proceedings of both the meeting dated 02.01.2025 and 21.01.2025 are being annexed herewith and marked as Annexure-A and B respectively to this counter affidavit.

8. That in the aforesaid meetings, following facts emerged :-

A. As per the report of Executive Officer, Jehanabad Municipal Council dated 13-02-2025, presently three major drains falling in river Dardha are treated using Bio-remediation method so that the waste and harmful content of water flowing in these drains are neutralized. The major drains treated using these methods in the city are Algana Drain, Daulatgunj Drain and Raja Bazar Drain.

Xerox copy of letter issued by BCGMS & letter no.384 dated 13.02.2025 of the Executive Officer of Jehanabad Municipal Council is being annexed herewith and marked as Annexure- C to this counter affidavit.

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA PATNA

14/02/2025

(4)

CamScanner

B. It has been reported by Executive Officer of Jehanabad Municipal Council that currently no solid waste generated in the city is disposed in the Dardha River. All the waste is dumped at a temporary dumping site located in ward number 33 of the city.

Xerox copy of letter no.154 dated 20.01.2025 of the Executive Officer of Jehanabad Municipal Council is being annexed herewith and marked as Annexure-D to this counter affidavit.

C. Construction of a Scientific Landfill site has been proposed for disposing the inert waste in the city. A land of area 4.2 Acres has been identified in Ghosi Circle, Mauja - Golakpur for construction of this landfill site. Currently Environment Clearance for the proposed site has been requested from SEIAA (State Environment Impact Assessment Authority).

Xerox copy of letter no. no.230 dated 29.01.2025, letter no. 255 dated 31.01.2025 and letter no.297 dated 05.02.2025, letter of the Executive Officer of Jehanabad Municipal Council are being annexed herewith and marked as Annexure-E Series to this counter affidavit.

D. The process of Bio-Remediation of legacy waste is proposed for Jehanabad city. In this regard the drone survey of Legacy waste is under process. Once this survey is done, the process of Bio-Remediation will be ensued.

Xerox copy of letter no.255 dated 31.01.2025 of the Executive Officer of Jehanabad Municipal Council is being annexed herewith and marked as Annexure-E2 to this counter affidavit.

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No 3490 Exp 25-04 2025 PATNA

14/02/25

CamScanner

E. So far as the proposal of development of Sewerage network and STP for the town of Jehanabad Under AMRUT 2.0 Scheme is concerned,the DPR for the project has been prepared and approved by SLTC (State level Technical Committee) on 04.02.2025 and the project will be placed in LOKVIT COMMITTEE and further in Cabinet for Administrative approval as stated above.

9. It is evident from point no.8 that all the solid and liquid waste issues are being tackled by the Department holistically.That in view of above facts and circumstances, appropriate order may kindly be passed and about 2 years time to complete the S.T.P Project at Jehanabad may be granted after approval by the State Cabinet/competent authority.

10. That I state that the contents of this affidavit and the annexures are true to the best of my knowledge and belief and based on available records.

11. That I solemnly affirm this affidavit in support of my case before the Hon'ble Tribunal, and no part of it is false, nor has anything been concealed therein.

12. That it is respectfully submitted that the delay in compliance was solely due to practical difficulties beyond the control of the authorities. The answering Respondent remains committed to fulfilling the directives of the Hon'ble Tribunal and seeks reasonable time for the completion of the work as enumerated hereinabove.

13. That the statements made in paragraph nos. 1 to 12 as stated hereinabove are true to my knowledge and based on records maintained by the Office of the answering Respondent and the

ABHOY KUMAR SINHA NOTARY PATNA

14/01/2025

CamScanner

rest thereof are my humble submissions before this Hon'ble Tribunal.

Ansul Pandey
14/02/25
DEPONENT
Deponent/Excutor
ID No. Adhar 7147 6351 8075

I identified the deponent/ excutor who has/have signed and affixed his/her thumb impression in my presence

Advocate ....
Regd. No. BR/2475/23 Sign & Date 14/02/25

Sri/Smt./Mr./Mrs. Ansul Pandey
who has/have identified by Dilip Kumar Advocate BR/2475/2023
on oath, Solemnly affirmed & declared the same before me
NOTARY PUBLIC PATNA Sign
Govt. of India Date. 14/02/2025

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3205
EXP. 25-04-2026
PATNA

14/02/2025

7

VERIFICATION

I, Ansul Pandey, the Deponent hereinabove, do hereby verify that the contents of paragraphs 1 to 13 of this Affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

Verified at Patna on this 14 day of 02, 2025.

Ansul Pandey

DEPONENT

Deponent/Excutor
Adhar ID No. 7147 6351 8075

Sri/Smt./Mr./Mrs. Ansul Pandey
who has/have identified by Dilip Kr
Advocate. Solemnly affirmed & declared the same before me
NOTARY PUBLIC PATNA Sign
Date 14/02/25

Identified the deponent/ excutor who has/have signed and ... thumb impression in my presence.
Advocate
Regd. No. BR/2475/23 Sign & Date 14/02/25

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3406
Exp. 25-04-2025
PATNA

14/02/25

CamScanner

दिनांक 02.01.2025 को सचिव, नगर विकास एवं आवास विभाग की अध्यक्षता में माननीय एन0जी0टी0 में विभाग से संबंधित मामलों की समीक्षा बैठक की कार्यवाही :-

दिनांक 02.01.2025 को सचिव, नगर विकास एवं आवास विभाग द्वारा विभाग में माननीय एन0जी0टी0 से संबंधित मामलों की समीक्षा की गई, जिसमें श्री देवेन्द्र सुमन, अपर निदेशक (प्रभारी पदाधिकारी, NMCG), श्री राजेश कुमार तिवारी, उप सचिव (प्रभारी पदाधिकारी, SBM), श्री संदीप कुमार, अपर निदेशक (प्रभारी पदाधिकारी, AMRUT), श्री रामावतार साह, टीम लीडर, नमामि गंगे, श्री अपूर्व, टीम लीडर, SBM एवं श्री रण विजय कुमार, प्रशाखा पदाधिकारी-11 ने भाग लिया।

2. बैठक में सचिव महोदय द्वारा विभाग में माननीय एन0जी0टी0 से संबंधित मामलों की समीक्षा की गई तथा मामले पर कंडिकावार निदेश दिए गए, जो निम्नवत है:-

क्र0सं0	माननीय एन0जी0टी0 के मामले	अगली तिथि	स्थिति	निदेश
1	2	3	4	5
i.	O.A.No. 155/2022/EZ **Talab Bachao Abhiyan vs UOI & Ors.** (This matter has been disposed of, but IA has been filed by the applicant): The issue in this matter is w.r.t. restoration of pristine glory of three akes situated in Darbhanga, namely, Dighi, Ganga Sagar and Harai. The NGT directed to ensure that encroachments be removed from the three ponds and no untreated water shall enter the three ponds. Hon'ble NGT has also constituted a committee in Chairmanship of Secretary DoEFCC to overlook the progress.	30.01.2025	C A filed by Board Oath No.-773, Dated 02-02-2024	1. तीन तालाबों के संबंध में एक विस्तृत डी0पी0आर0 बुडको द्वारा तैयार किया जा रहा है, जिस पर अविलम्ब स्वीकृति प्राप्त किया जाय। **(अनुपालन-प्रबंध निदेशक, बुडको / श्री देवेन्द्र सुमन, प्रभारी पदाधिकारी, NMCG)** 2. जब तक तीन तालाबों का विस्तृत योजना पर कार्य नही होता है तब तक उसमें गिरने वाले नालों के संबंध मे प्रभावी कार्यवाई प्रभारी पदाधिकारी, SBM अविलम्ब करना सुनिश्चित करेंगे। **(अनुपालन-श्री राजेश कुमार तिवारी, प्रभारी पदाधिकारी, SBM)**
ii.	O.A.No. 132/2023/EZ **Sidhnath Tiwari vs State of Bihar** This matter relates to blockage of drain due to industrial and sewage effluent from Sector 47-49 Manpur, Gaya. In this case also construction of STP is in issue. Further in review meeting of CS	23.12.2024	Resp No.6, UDHD के CA में कहा गया कि कच्चे पाईन को पक्के पाईन में परिवर्तित करने का काम MWRD का है।	मानपुर औद्योगिक क्षेत्र मे Sewage effluent के चलते आस-पास के नाले अवरूद्ध होने के कारण वहाँ एस0टी0पी0 निर्माण हेतु कार्य योजना तैयार करते हुए क्रियान्वन कराना तथा इसके लिए डी0पी0आर0 बनाना भी सुनिश्चित किया जाय।

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No. 3406 PATNA

14/02/25

	was decided to construct a industrial area for dying units of Gaya		MWRD को CA file करने का निर्देश।	(अनुपालन–श्री देवेन्द्र सुमन, प्रभारी पदाधिकारी, NMCG)
iii.	O.A.No. 113/2023/EZ **Mahesh Prasad vs State of Bihar** This matter relates to discharge of waste water in Daudnagar, Aurangabad. Construction of STP is in issue in this matter	Disposed of 04.03.2024	निर्देश– UDHD or DM Aurangabad को निर्देश दिया गया है कि निर्धारित समय–सीमा 21 माह या उससे अधिक अवधि के भीतर सीवरेज और STP परियोजना का कार्य पूरा करेंगे।	इस कार्य के संबंध में एल0ए0आ0 बुडको द्वारा निर्गत किया जा चुका है। अतः समय–सीमा के भीतर कार्य कराने हेतु एक पत्र प्रभारी पदाधिकारी, NMCG द्वारा प्रबंध निदेशक, बुडको को निर्गत किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन, प्रभारी पदाधिकारी, NMCG)**
iv.	O.A.No. 11/2024/EZ **Suo Moto-Pollution level is increasing in the city due to dumping of garbage in dardha river of Jehanabad** This matter relates to dumping of garbage in Dardha river in Jehanabad.	05.02.2025 NGT ने UDHD को निर्देश दिया है कि NGT परियोजना कार्य पूरा करने की समय सीमा बताते हुए C A file किया जाय।	C A filed by Board Oath No.-42 Dated 08-07-2024	**1.** जहानाबाद Solid Waste Dumping Ground के संबंध में प्रभारी पदाधिकारी, SBM सभी आवश्यक जानकारी प्राप्त करें तथा वहाँ पर Scientific Landfill Site का क्रियान्वयन सुनिश्चित करायें। इसके अतिरिक्त जहानाबाद में कोई Legacy Waste हो तो उसका भी Remediation कराना सुनिश्चित किया जाय। **(अनुपालन–श्री राजेश कुमार तिवारी, प्रभारी पदाधिकारी, SBM)** **2.** जहानाबाद एस0टी0पी0 के संबंध में अद्यतन स्थिति तथा प्रत्येक पक्ष में इसकी समीक्षा किया जाना सुनिश्चित किया जाय। **(अनुपालन–श्री संदीप कुमार, प्रभारी पदाधिकारी, AMRUT)**
v.	O.A.No. 189/2024/EZ **Saurabh Narayan vs state of Bihar.**	15.01.2025	समिति एवं सभी प्रतिवादी को रिपोर्ट दायर करने का	प्रत्येक पक्ष में इसकी समीक्षा करना सुनिश्चित किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन,**

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No 3405 PATNA

14/01/2025

CamScanner

	This matter relates to discharge of untreated water from drains into river Ganga in Patna. UDHD has outsourced the work to M/S Nestbuild Infra Pvt. Ltd.		निर्देश। पर्षद की ओर से B.A. को समिति का सदस्य नामित किया गया है। C A filed by Board Oath No.- 6553 Dated- 20-11-2024	प्रभारी पदाधिकारी, NMCG)
vi.	O.A.No. 606 of 2018/PB **Compliance of Municipal Solid Waste Management Rules.** This matter relates to Solid and liquid waste. Construction of STP is being monitored in this case. Vide order dated 04-05-2023 the NGT has directed to create a ring fenced account and deposit Rs. 4000 crore for construction of STP and dealing with river pollution.	28.05.2025 को हिमाचल प्रदेश के प्रगतिं प्रतिवेदन पर विचार किया जाएगा।	निर्देश– दिनांक 20.10.2018 के आदेश से माननीय NGT ने प्रासंगिक नियमों के अनुपालन के संबंध में राज्य स्तरीय समिति का गठन किया गया है।	प्रभारी पदाधिकारी, SBM प्रत्येक पक्ष में इन योजनाओं की त्वरित क्रियान्वयन के लिए सभी नगर निकायों के साथ वीडियो कॉन्फ्रेसिंग के माध्यम से समीक्षा करना सुनिश्चित करें। **(अनुपालन–श्री राजेश कुमार तिवारी, प्रभारी पदाधिकारी, SBM)**
vii.	O.A.No. 200 of 2014/PB **M.C. Mehta vs UOI** This matter relates to cleaning river Ganga. All the state through which river Ganga and its tributaries flow are party in this case (Uttrakhand, West Bengal, U.P., Bihar and Jharkhand). The Tribunal is dealing with each drain and each tributary which is going into Ganga. Also STP construction is in issue.	20.01.2025 for UP State	निर्देश– UDHD or NMCG को STP बनाने की कार्रवाई करने का निर्देश।	प्रभारी पदाधिकारी, NMCG तथा प्रभारी पदाधिकारी, AMRUT नाले का जिलावार वर्गीकरण करें तथा जिन नालों का एस0टी0पी0 के साथ जुड़ाव हो, उनका मैंपिंग भी की जाय। इसके अलावा बचे हुए गंदे नाले के संबंध में प्रस्ताव भी तैयार किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन प्रभारी पदाधिकारी, NMCG/ श्री संदीप कुमार, प्रभारी पदाधिकारी, AMRUT)**

3. अंत में सधन्यवाद बैठक की कार्यवाही समाप्त की गई।

ह0/–
सचिव,
नगर विकास एवं आवास विभाग,
बिहार।

ABHOY KUMAR SINGH
NOTARY
GOVT OF INDIA
Regd. No 3405
Exp 25-04-2026
PATNA

14/02/25

ज्ञापांक– 05/ प० को०　　　　　　　　　　दिनांक– 07/01/2025

प्रतिलिपि–सचिव, नगर विकास एवं आवास विभाग के आप्त सचिव को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह०/अ०
विशेष कार्य पदाधिकारी,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

ज्ञापांक– 05/ प० को०　　　　　　　　　　दिनांक– 07/01/2025

प्रतिलिपि– श्री देवेन्द्र सुमन, अपर निदेशक/श्री संदीप कुमार, अपर निदेशक/श्री राजेश कुमार तिवारी, अपर निदेशक/श्री रण विजय कुमार, प्रशाखा पदाधिकारी, प्रशाखा–11, नगर विकास एवं आवास विभाग को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह०/अ०
विशेष कार्य पदाधिकारी,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

ज्ञापांक– 05/ प० को०　　　　　　　　　　दिनांक– 07/01/2025

प्रतिलिपि– श्री रामावतार साह, टीम लीडर, नमामि गंगे/श्री अपूर्व, टीम लीडर, स्वच्छ भारत मिशन, नगर विकास एवं आवास विभाग को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह०/अ०
विशेष कार्य पदाधिकारी,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No. 3406 PATNA
14/01/25

Scanned with OKEN Scanner
CamScanner

(B)

दिनांक 21.01.2025 को सचिव, नगर विकास एवं आवास विभाग की अध्यक्षता में माननीय एन0जी0टी0 में विभाग से संबंधित मामलों की समीक्षा बैठक की कार्यवाही :–

दिनांक 21.01.2025 को सचिव, नगर विकास एवं आवास विभाग द्वारा विभाग में माननीय एन0जी0टी0 से संबंधित मामलों की समीक्षा की गई, जिसमें श्री योगेश कुमार सागर, प्रबंध निदेशक, बुडको, नगर आयुक्त, गया, दरभंगा एवं कटिहार, श्री मनोज कुमार, संयुक्त सचिव, श्री देवेन्द्र सुमन, अपर निदेशक (प्रभारी पदाधिकारी, NMCG), श्री राजेश कुमार तिवारी, उप सचिव (प्रभारी पदाधिकारी, SBM), श्री संदीप कुमार, अपर निदेशक (प्रभारी पदाधिकारी, AMRUT), बिहार राज्य प्रदूषण नियंत्रण पर्षद के प्रतिनिधि, टीम लीडर, नमामि गंगे, टीम लीडर, SBM तथा कार्यपालक पदाधिकारी, नगर परिषद्, सीवान, जहानाबाद एवं दाउदनगर ने भाग लिया।

2. बैठक में सचिव महोदय द्वारा विभाग में माननीय एन0जी0टी0 से संबंधित मामलों की समीक्षा की गई तथा मामले पर कंडिकावार निदेश दिए गए, जो निम्नवत है:–

क्र0सं0	माननीय एन0जी0टी0 के मामले	अगली तिथि	स्थिति	निदेश
1	2	3	4	5
i.	O.A.No. 155/2022/EZ Talab Bachao Abhiyan vs UOI & Ors. (This matter has been disposed of, but IA has been filed by the applicant): The issue in this matter is w.r.t. restoration of pristine glory of three lakes situated in Darbhanga, namely, Dighi, Ganga Sagar and Harai. The NGT directed to ensure that encroachments be removed from the three ponds and no untreated water shall enter the three ponds. Hon'ble NGT has also constituted a committee in Chairmanship of Secretary DoEFCC to overlook the progress.	30.01.2025	C A filed by Board Oath No.-773, Dated 02-02-2024	1. जब तक तीन तालाबों का विस्तृत योजना पर कार्य नहीं होता है तब तक उसमें गिरने वाले नालों के संबंध में अंतरिम कार्रवाई नगर आयुक्त, दरभंगा अविलम्ब करना सुनिश्चित करेंगे। 2. इस संदर्भ में बिहार राज्य प्रदूषण नियंत्रण पर्षद के द्वारा नगर निगम, दरभंगा के संबंध में सुझाव दिया गया कि Plastic Based Aeration की व्यवस्था/अतिरिक्त नाला का निर्माण करने से प्रदूषण को प्रभावी ढंग से नियंत्रित किया जा सकेगा। 3. बिहार राज्य प्रदूषण नियंत्रण पर्षद को निदेश दिया गया कि इसके अतिरिक्त कोई सुझाव हो

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No 3436 PATNA

14/01/2025

(16) (14)

				तो अगली बैठक में अवगत कराने का निदेश दिया गया। **(अनुपालन–नगर आयुक्त, दरभंगा / सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद)**
ii.	O.A.No. 132/2023/EZ **Sidhnath Tiwari vs State of Bihar** This matter relates to blockage of drain due to industrial and sewage effluent from Sector 47-49 Manpur, Gaya. In this case also construction of STP is in issue. Further in review meeting of CS it was decided to construct a industrial area for dying units of Gaya	23.12.2024	Resp No.6, UDHD के CA में कहा गया कि कच्चे पाईन को पक्के पाईन में परिवर्तित करने का काम MWRD का है। MWRD को CA file करने का निर्देश।	1. नगर आयुक्त, गया द्वारा अपने स्तर से नाले की सफाई कराना सुनिश्चित किया जाय। **(अनुपालन–नगर आयुक्त, गया)** 2. कच्चे नाले को पक्का नाला बनाने के संबंध में अविलम्ब सचिव महोदय के समक्ष एक प्रस्तुतीकरण किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन, प्रभारी पदाधिकारी, NMCG)** 3. गया शहर में नमामि गंगे योजना के तहत एस०टी०पी० निर्माण के लिए बुडको द्वारा सचिव महोदय के समक्ष प्रस्तुतीकरण करने का निदेश दिया गया। **(अनुपालन–प्रबंध निदेशक, बुडको)** 4. श्री रामावतार साह, टीम लीडर, नमामि गंगे को NMCG से सम्पर्क कर गया एस०टी०पी० के लंबित DPR का अनुमोदन कराने का निदेश दिया गया। **(अनुपालन–श्री रामावतार साह, टीम लीडर नमामि गंगे)**
iii.	O.A.No. 11/2024/EZ **Suo Moto-Pollution level is increasing in the city due to dumping of garbage in Dardha river of Jehanabad** This matter relates to dumping of garbage in Dardha river in Jehanabad.	05.02.2025 NGT ने UDHD को निर्देश दिया है कि NGT परियोजना कार्य पूरा करने की	C A filed by Board Oath No.-42 Dated 08-07-2024	1. कार्यपालक पदाधिकारी, जहानाबाद के पत्रांक 154 दिनांक 20.01.2025 द्वारा यह बताया गया कि दरधा नदी या किसी भी अन्य प्रकार के जल स्त्रोत में कचरा/अपशिष्ट Dump नहीं होता है। 2. इसके अलावा कार्यपालक पदाधिकारी, जहानाबाद द्वारा उक्त

ABHOY KUMAR S... NOTARY GOVT OF INDIA Regd. No. 3406 ... PATNA

14/01/2025

		समय सीमा बताते हुए C A file किया जाय।		पत्र में यह भी उल्लेख किया है कि सभी अपशिष्ट को वार्ड संख्या–33 मे स्थित Dumping Site डम्प किया जाता है। 3. अगली बैठक के पूर्व Legacy Waste का ड्रोन से सर्वे कराने का कार्य प्रारम्भ करना सुनिश्चित किया जाय। **(अनुपालन– कार्यपालक पदाधिकारी, नगर परिषद, जहानाबाद)** 4. अगली बैठक के पहले Legacy Waste का Remediation की कार्रवाई करना सुनिश्चित किया जाय। **(अनुपालन– कार्यपालक पदाधिकारी, नगर परिषद, जहानाबाद)** 5. Scientific Landfill Site के लिए पूर्व से घोसी अंचल, जहानाबाद अंतर्गत मौजा–गोलकपुर मे उपलब्ध 4.2 एकड भूमि पर सभी प्रक्रियाओं का पालन करते हुए Sanitary Landfill का निर्माण कराना सुनिश्चित किया जाय। इसके साथ ही बिहार राज्य प्रदूषण नियंत्रण पर्षद से इसकी अनापत्ति प्राप्त करने एव Environment Clearance प्राप्त करने की कार्रवाई भी की जाय। इसके अलावा प्रभारी पदाधिकारी, SBM को इसके अनुश्रवण का निदेश दिया गया। **(अनुपालन– कार्यपालक पदाधिकारी, नगर परिषद, जहानाबाद / श्री राजेश तिवारी, प्रभारी पदाधिकारी, SBM)**

				6 जहानाबाद एस0टी0पी0 के निर्माण हेतु आवश्यक कार्रवाई करना सुनिश्चित किया जाय। साथ ही इस संबंध मे एक प्रस्तुतीकरण करने तथा दिनाक 31.01.2025 को संभावित मंत्रिपरिषद् की बैठक में रखने हेतु आवश्यक कार्रवाई करने का भी निदेश दिया गया। **(अनुपालन–श्री संदीप कुमार, प्रभारी पदाधिकारी, AMRUT)**
iv.	O.A.No. 189/2024/EZ **Saurabh Narayan vs State of Bihar.** This matter relates to discharge of untreated water from drains into river Ganga in Patna. UDHD has outsourced the work to M/S Nestbuild Infra Pvt. Ltd.	15.01.2025	समिति एवं सभी प्रतिवादी को रिर्पोट दायर करने का निर्देश। पर्षद की ओर से B.A. को समिति का सदस्य नामित किया गया है। C A filed by Board Oath No.- 6553 Dated- 20-11-2024	पूर्व की बैठक मे प्रत्येक पक्ष में इसकी समीक्षा करने का निदेश दिया गया था, अभी तक इस संबंध मे अग्रेत्तर कार्रवाई नहीं हो पायी है, एक सप्ताह के अंदर कार्रवाई करना सुनिश्चित किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन, प्रभारी पदाधिकारी, NMCG/ श्री मनोज कुमार, संयुक्त सचिव)**
v.	O.A.No. 606 of 2018/PB **Compliance of Municipal Solid Waste Management Rules.** This matter relates to Solid and liquid waste. Construction of STP is being monitored in this case. Vide order dated 04-05-2023 the NGT has directed to create a ring fenced account and deposit Rs. 4000 crore for construction of STP and dealing with river pollution.	28.05.2025 को हिमाचल प्रदेश के प्रगति प्रतिवेदन पर विचार किया जाएगा।	निर्देश– दिनांक 20.10.2018 के आदेश से माननीय NGT ने प्रासंगिक नियमों के अनुपालन के संबंध में राज्य स्तरीय समिति का गठन किया गया है।	पूर्व की बैठक में प्रत्येक पक्ष में इन योजनाओं की त्वरित क्रियान्वयन के लिए संबंधित पक्षों के साथ समीक्षा करने का निदेश दिया गया है परन्तु अभी तक एक भी बैठक नहीं किया गया है। इस संबंध में अविलम्ब बैठक करना सुनिश्चित किया जाय। **(अनुपालन–श्री राजेश कुमार तिवारी, प्रभारी पदाधिकारी, SBM)**
vi.	O.A.No. 200 of 2014/PB **M.C. Mehta vs UOI** This matter relates to cleaning	20.01.2025 for UP State	निर्देश– UDHD or NMCG को STP	वैसे नाले जिनका एस0टी0पी0 के साथ जुड़ाव हो, वैसे नाले जो किसी योजना से जुड़े हो एवं वैसे

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No. 3405 Exp. 25-04-2026 PATNA

14/02/2025

	river Ganga. All the state through which river Ganga and its tributaries flow are party in this case (Uttrakhand, West Bengal, U.P., Bihar and Jharkhand). The Tribunal is dealing with each drain and each tributary which is going into Ganga. Also STP construction is in issue.		बनाने की कार्रवाई करने का निर्देश।	नालो जो अनुमोदन की प्रत्याशा में हो, उनका जिलावार वर्गीकरण करते हुए इससे संबंधित एक प्रस्तुतीकरण सचिव महोदय के समक्ष करना सुनिश्चित किया जाय। **(अनुपालन–श्री देवेन्द्र सुमन प्रभारी पदाधिकारी, NMCG/ श्री संदीप कुमार, प्रभारी पदाधिकारी, AMRUT)**
vii.	OA No. 491/2024/PB **Suo-Moto- News item titled "Ganga water unsafe even for bathing, says Bihar govt. report on river pollution" appearing in Hindustan Times dated 26-02-2024** **Order dated 25-11-2024** Hon'ble NGT directed NMCG to file a fresh affidavit in terms of the order dated 12-08-2024 keeping in view the observations made by Hon'ble NGT. Action:- Report on Gap analysis of sewage generation and STPs created for treatment, progress of sewerage projects was made available to NMCG in last hearing. Updated report will be sent to NMCG in due time if demanded by NMCG.	18.03.2025		1. गंगा नदी के Flood Zone का Demarcation करके Notify करने संबंधी प्रतिवेदन माननीय न्यायालय द्वारा माँगा गया है, जिसके संबंध में जल संसाधन विभाग द्वारा की गई कार्रवाई तथा इस संबंध में मुख्य सचिव के स्तर पर आहूत समन्वय समिति की बैठक दिए गए निदेश से संबंधित अद्यतन प्रतिवेदन जल संसाधन विभाग से प्राप्त करने का निदेश दिया गया। **(अनुपालन–श्री देवेन्द्र सुमन प्रभारी पदाधिकारी, NMCG)** 2. इसके संबंध में Total Liquid Waste Generation Versus इसके Process करने की Capacity के बीच में बहुत Difference है। इसके लिए योजना बनाकर कार्य करने की कार्रवाई की जाय। **(अनुपालन–श्री राजेश कुमार तिवारी, प्रभारी पदाधिकारी, SBM)** 3. कुल 8 बनाये गये एस०टी०पी० में से 6 एस०टी०पी० नन Compliance है। इस संबंध में आवश्यक कार्रवाई सुनिश्चित किया

ABHAY KUMAR SINHA NOTARY GOVT OF INDIA Regd. No. 3408 PATNA
14/02/2025

			जाय। (अनुपालन-प्रबंध निदेशक, बुडको)

3. अंत में धन्यवाद बैठक की कार्यवाही समाप्त की गई।

24/1/2025
संयुक्त सचिव
नगर विकास एवं आवास विभाग,
बिहार।

ज्ञापांक– 03/विमिद्य-14-02/25 – 999 दिनांक– 25.01.2026
प्रतिलिपि–सचिव, नगर विकास एवं आवास विभाग के आप्त सचिव को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

24/1/2025
संयुक्त सचिव,
नगर विकास एवं आवास विभाग,
बिहार।

ज्ञापांक– 03/विमिद्य-14-02/25 – 999 दिनांक– 25.01.2025
प्रतिलिपि– प्रबंध निदेशक, बुडको/सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद/नगर आयुक्त, गया, दरभंगा एवं कटिहार/कार्यपालक पदाधिकारी, नगर परिषद, सीवान, जहानाबाद एवं दाउदनगर को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

24/1/2025
संयुक्त सचिव,
नगर विकास एवं आवास विभाग,
बिहार।

बिहार। ज्ञापांक– 03/विमिद्य-14-02/25 – 999 दिनांक– 25.01.25
प्रतिलिपि–श्री मनोज कुमार, संयुक्त सचिव/श्री देवेन्द्र सुमन, अपर निदेशक/श्री संदीप कुमार, अपर निदेशक/श्री राजेश कुमार तिवारी, अपर निदेशक/श्री रामावतार साह, टीम लीडर, नमामि गंगे/श्री अपूर्व, टीम लीडर, स्वच्छ भारत मिशन को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

24/1/2025
संयुक्त सचिव,
नगर विकास एवं आवास विभाग,
बिहार।

ABHOY KUMAR SINGH
NOTARY
GOVT OF INDIA
Regd. No. 3406
PATNA
14/02/2025

पत्रांकः–BGCMS/2025/नगर निकाय/01 ......40....../न० वि० एवं आ० वि०

बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

मनोज कुमार
संयुक्त सचिव
नगर विकास एवं आवास विभाग।

सेवा में,

नगर आयुक्त/कार्यपालक पदाधिकारी
सभी नगर निगम/सभी नगर परिषद्/सभी नगर पंचायत

पटना, दिनांकः– 28/01/2025

विषयः– नालों में हो रहे Bio-remediation से शोधन के सघन निरीक्षण के संबंध में।

महाशय,

उपर्युक्त विषयक के संबंध में कहना है कि 507 नालों के प्रवाह का Bio-remediation तकनीक से शोधन कार्य संवेदक M/s Shree Nestbuild Infra Pvt. Ltd. द्वारा कराया जा रहा है। विभाग द्वारा निर्णय लिया गया है कि उक्त नालों के सघन निरीक्षण हेतु सम्बन्धित नगर निकाय को भी जिम्मेदारी दी जाय।

2. उक्त 507 नालों की जिलावार एवं नगर निकायवार सूची (सूची संलग्न) एवं निरीक्षण प्रतिवेदन विहित Format I (संलग्न) किया जाता है।

3. अतः निदेशानुसार अनुरोध है कि नगर निकाय अपने क्षेत्र से संबंधित नालों का तिथिवार प्रतिवेदन विहित प्रपत्र–01 में तैयार कर पक्षीय प्रतिवेदन SPMG (spmgbihar@gmail.com) को उपलब्ध कराना सुनिश्चित किया जाय।

अनुलग्नकः यथोक्त।

विश्वासभाजन

27/1/2025

संयुक्त सचिव
नगर विकास एवं आवास विभाग।

ABHOY KUMAR SINHA NOTARY GOVT. OF INDIA Regd. No. ... PATNA

14/02/2025

Format-01

Inspection Report of Status of Bio-remediation

Name of District.............

Name of ULB................

Sl. No.	Date	Name of Drain	Location of Dosing points	Width of drain at dosing points	Jali	Status of use of Liquid microbes	Status of Treatment	Status of Screen Cleaning	Maintenance of Log Book	Remarks

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3406
Exp. 25.04.2023
PATNA
PATNA

128

Total No. of Districts		38
Total No. of ULBs	175	Nagar Nigam - 16
		Nagar Parishad - 43
		Nagar Panchayat - 116
Total No. of Drains		507

Sl No.	District	ULB/Town	Name of Drains
1	BANKA	BANKA NAGAR PARISHAD	Gandhi Chowk Drain
2			Vijay Nagar Drain-1
3			Vijay Nagar Drain-2
4		AMARPUR NAGAR PANCHAYAT	Ajiyar
5		Baunsi Nagar Panchayat	Dam Road Nala
6			Bhagalpur Dumka Road Nala
7	BHOJPUR	ARA NAGAR NIGAM	Sant Hospital
8			Sapna Cinema
9			Bind toli Ujiyar Tola
10			Awarpool
11		Bihiyan Nagar Panchayat	Dak Bangla Road Nala
12			State Highway East Nala
13			State Highway West Nala
14			Kateia Road Nala
15			Noday Road Nala
16			Mela Road Nala
17		Brahampur Nagar Panchayat	Madubani border Nala
18	EAST CHAMPARAN	ARERAJ NAGAR PANCHAYAT	Balmiki Asthan, Motihari
19			Markanday Chowk, Motihari
20		DHAKA NAGAR PARISHAD	Chalnpur Dhaka Drain, Dhaka
21		KESARIYA NAGAR PANCHAYAT	Chakiya Kesariya Road Bridge Drain, Kesariya
22		MEHSI NAGAR PANCHAYAT	Data Mirza Halim Shah Mazar
23		MOTIHARI NAGAR NIGAM	Cold Storage Drain
24			Madhuban Chowk Drain
25			Chhatwani Colony Drain,Near DDC Residence
26			Sugar Mill drain
27			Rowing Club drain
28			Refugee Colony drain
29		RAXAUL NAGAR PARISHAD	Drain At Chhatriya Ghat
30			Drain At Custom Check Post Bridge
31			Drain At Naga Road
32			Daya Chak Drain
33	WEST CHAMPARAN	NARKATIAGUNJ NAGAR PARISHAD	Near Power Grid of Sugar Mill
34			Dhoom Nagar Mandir Drain
35		RAMNAGAR NAGAR PARISHAD	Mukhya Bazar Fish Market
36			Chhatiya Ghat WEST
37			Chhatiya Ghat East
38			Mill Quarter
39		Bettia Nagar Nigam	AnariChupri pool Station Chawk Nala
40			Nagar Thana Drain
41			Hazarimal Dharmshala Drain
42			Lohiya Pool Drain
43			Kod Beldari Pool Nala

ABHOY KUMAR SINHA NOTARY

14/02/2025

358	JAMUI	JAMUINAGAR PARISHAD	Polytechnic College Drain
359			Babutola Drain
360			Yadav Basti Mohalla
361		JHAJHA NAGAR PARISHAD	Ganeshi Mandir
362			Charghara Drain
363	JEHANABAD	JEHANABAD NAGAR PARISHAD	Algana Drain
364			Daulatgunj
365			Raja Bazar
366	ARARIA	JOGBANI NAGAR PARISHAD	Haji Mohalla
367			Khajurbari Drain
368			Islampur Drain
369			Idgah Chowk Drain
370		Forbesganj Nagar Parishad	Patel Chawk Nala
371			Jyoti Cinema Drain
372			State Road Drain
373		Jokihat Nagar Panchayat	Karhara Drain
374			Tarankakan Drain
375			Mongra Drain
376			Chilania Dran
377	KHAGARIA	KHAGARIANAGAR PARISHAD	P.W.High School
378		Beldaur Nagar Panchayat	Bhagwati Asthan Nala
379			Durga Mandir Nala
380			Vishu Baba Sthan Nala
381		Purbatta Nagar Panchayat	Aguwani Ghat Nala
382			MaheshGate Mode Nala
383		Alauli Nagar Panchayat	Musri baba Nala
384			Bhadaiya Gadhaa Nala
385		Mansi Nagar Panchayat	Mandra Dhar Nala
386	KISHANGUNJ	KISHANGUNJ NAGAR PARISHAD	Tegharia Madhav Nagar Meat Market,Kishanganj
387			Pilkhana Road Drain
388			Khankha Drain
389			Dharamgunj Majhi Drain
390		Pouakhali Nagar Panchayat	Main Bazaar Nala
391			ThanaRoad Nala
392		Thakurganj Nagar Panchayat	Railgate drain
393			Kachahari Para Drain
394			KrishnaPuri Drain
395			Collage Mode drain
396			Gothra Drain
397			Chaudhary Tola Drain
398	SIWAN	MAIRWA NAGAR PANCHAYAT	In front of Mahavir Sewa Sansthan Drain
399		SIWAN NAGAR PARISHAD	Near -Shiv Mandir Drain,Siwan
400			Shiv varat Sah Mandir Drain
401			Navalpur Drain
402			Khurmabad Takiya Drain
403		Basantpur Nagar Panchayat	Bauli Drain
404			Middle School Drain
405		Hathua Nagar Panchayat	Naya Bazaar Drain
406			Mani Chapar Drain
407			Mani Chapar Jamna Part 2
408			Bus Stand Drains
409		Aandar Nagar Panchayat	Kangji Mohaala Drain
410			Siultanpur Drain
411			Sultanpur 2nd Drain

CamScanner

(26) (23)

C1

कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि0न0से0)
कार्यपालक पदाधिकारी,
नगर परिषद, जहानाबाद।

Phone No. 9430938161
Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक– 384 /15

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद् जहानाबाद।

सेवा में,

श्री मनोज कुमार,
संयुक्त सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

जहानाबाद, दिनांक– 13/02/2025

विषयः– नालों में हो रहे Bio-remediation से शोधन के सघन निरीक्षण से संबधित प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंगः– भवदीय पत्रांक–40/न0वि0 एवं आ0वि0, दिनांक–28.01.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है नगर परिषद जहानाबाद में नालों में हो रहे Bio-remediation से शोधन के सघन निरीक्षण से संबधित प्रतिवेदन विहित प्रपत्र में भर कर आवश्यक कार्रवाई हेतु प्रेषित की जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नकः–यथोक्त।

विश्वासभाजन

(हस्ताक्षर) 13/02/25

कार्यपालक पदाधिकारी,
नगर परिषद जहानाबाद

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3405
Exp. 25.04.2025
PATNA

Scanned with OKEN Scanner

CamScanner

(79) (24)

कार्यालय, नगर परिषद, जहानाबाद

Format-01										
Inspection Report of Status of Bio-remediation Name of District- Jehanabad Name of ULB- Nagar Parishad, Jehanabad										
Sl. No.	Date	Name of Drain	Location of Dosing points	Width of drain at dosing points	Jali	Status of use of Liquid microbes	Status of Treatment	Status of Screen Cleaning	Maintenance of Log Book	Remarks
1	13.02.2025	Algana	At Algana Drain	N/A	Yes	Good	Good	Good	Yes	
2		Daulatpur	At Daulatpur Drain	N/A	Yes	Good	Good	Good	Yes	
3		Raja Bazar	At Raja Bazar	N/A	Yes	Good	Good	Good	Yes	

13/02/25

कार्यपालक पदाधिकारी
नगर परिषद, जहानाबाद

ARBIND KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3455
Exp. 25-04-2029
PATNA

Scanned with OKEN Scanner

CamScanner

कार्यालय, नगर परिषद, जहानाबाद

Format-02								
Status of Drains & Solid waste near location of river **Name of District- Jehanabad** **Name of ULB- Nagar Parishad, Jehanabad**								
Sl. No.	**Date**	**Name of River**	**Location of Sampling Point**	**Name of Drains discharging in river around location**	**Whether treatment is being done of drain**	**Dumping of solid waste near Drains nearby & river nearby**	**Any other reason for pollution in river at location**	**Remarks**
1	13.02.2025	Dardha	At Algana Drain	Algana	Yes	No Solid Waste is being dumped in Drains nearby or in the Dardha River	Absence of Sewage Treatment Plant	
2			At Daulatpur Drain	Daulatpur	Yes			
3			At Raja Bazar	Raja Bazar	Yes			

13/02/25

कार्यपालक पदाधिकारी
नगर परिषद, जहानाबाद
ह०

ABHOY KUMAR S... NOTARY ... OF INDIA Regd. No. 3406 Exp. 25-04-2026 PATNA

Scanned with OKEN Scanner
CamScanner

(29) (28)

(D)

कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि०प्र०से०)
कार्यपालक पदाधिकारी
नगर परिषद, जहानाबाद।

Phone No. 9430938181
Email ID – nagarparishad.jehanabad@gmail.com

पत्रांक- 154 /

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद् जहानाबाद।

सेवा में,

श्री राजेश कुमार तिवारी
सरकार के उप सचिव
नगर विकास एवं आवास विभाग,
बिहार, पटना।

जहानाबाद, दिनांक– 20/01/25

विषय:– दरधा नदी में कचरे के डंपिंग से होने वाले प्रदूषण के सबंध में।
प्रसंग:– भवदीय पत्रांक 166/न0वि0, दिनांक–15.01.2025

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के संबंध में सादर कहना है कि नगर परिषद् जहानाबाद द्वारा किसी भी तरह का अपशिष्ट दरधा नदी या किसी भी अन्य प्रकार के जल स्त्रोत में डम्प नहीं किया जाता है एवं निकाय द्वारा वर्तमान में सारा अपशिष्ट वार्ड नम्बर 33 में स्थित डम्पिंग साईट पर किया जाता है एवं निकाय के वार्ड न0–1 बमना में स्थित Legacy Waste के Remediation के लिए पूर्व में भी कार्यालय पत्रांक–3796/मु0, दिनांक–22.12.2023 एवं पत्रांक–2387/मु0, दिनांक–23.11.2024 द्वारा पत्राचार किया गया है। विभाग द्वारा पत्रांक–3688, दिनांक–26.11.2024 से Legacy Waste का ड्रोन से सर्वे करने हेतु M/S STESALIT SYSTEMS LIMITED को एकरारनामा किया गया है, परन्तु चयनित एजेन्सी द्वारा अभी तक कार्य प्रारंभ नहीं किया गया है।

नगर विकास एवं आवास विभाग के पत्रांक–122/न0वि0आ0वि0, दिनांक–02.02.2021 द्वारा ठोस एवं तरल अपशिष्ट प्रसंस्करण हेतु तथा Sanitary Landifill विकसित करने के लिए जहानाबाद में 9 एकड़ भूमि प्रस्तावित है जिसके आलोक में जिला पदाधिकारी, जहानाबाद के ज्ञापांक–3067/रा0, दिनांक–05.12.2023 द्वारा ठोस एवं तरल अपशिष्ट प्रसंस्करण हेतु तथा Sanitary Landifill विकसित करने के लिए घोषी अंचल, जहानाबाद अन्तर्गत मौजा–गोलकपुर में 4.20 एकड़ जमीन उपलब्ध कराया गया है। उक्त स्थल पर चहारदिवारी के उपरान्त कार्य शुरू किया जा सकेगा।

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd No 3405
PATNA

Scanned with OKEN Scanner

CamScanner

विभागीय निदेश के आलोक में NGT द्वारा स्वतः संज्ञान लेने के उपरान्त निकाय द्वारा Action Taken Report उपलब्ध कराया जा रहा है जो निम्नवत है :–

Sl.N.	Component	Status	Remarks
1.	Waste Generation	1891 Tonne	
2.	Waste Collection	1891 Tonne	
3.	Waste Processing • No. of MRF Available • Capacity of MRF • No. of Compost Plant Available • Capacity of Compost Plant	31 Tonne 00 00 01 1 TPD	
4.	No. of Dumpsite Available	01	
5.	Quantity of Waste at Dumpsite	NA	
6.	Quantity of Legacy Waste	50000 Tonne (Approx)	
7.	Is Scientific Landfill Site Available	Yes	
8.	Is Land Available for SLF	Yes	
9.	Has Biomining Started	No	

सादर समर्पित।

विश्वासभाजन

20/01/25

कार्यपालक पदाधिकारी
नगर परिषद् जहानाबाद।

ABHOY KUMAR SINHA NOTARY GOVT OF INDIA Regd No 3406 Exp. 25-04-2026 PATNA

Scanned with OKEN Scanner

CamScanner

(30) (28) (E1)

कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि०न०से०)
कार्यपालक पदाधिकारी,
नगर परिषद, जहानाबाद।

Phone No. 9430938181
Email ID:– nagarparishad.jehanabad@gmail.com

पत्रांक– 220/जे०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद् जहानाबाद।

सेवा में,

सदस्य सचिव,
बिहार राज्य प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawn, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna-800010

जहानाबाद, दिनांक–29/01/2025

विषयः– नगर परिषद, जहानाबाद का Land Fill के लिए उपलब्ध भूमि का पर्यावरणीय ऑडिट सम्पन्न कराने से पूर्व Pre Audit Information Checklist एवं Shape File (Kml) उपलब्ध कराने के संबंध में।

प्रसंगः– विभागीय पत्रांक–4081/न०वि० एवं आ०वि०, बिहार, पटना, दिनांक–26.12.2024 एवं 185/न०वि० एवं आ०वि०, दिनांक–16.01.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि जिला पदाधिकारी महोदय, जहानाबाद के ज्ञापांक–3067, दिनांक–05.12.2023 द्वारा नगर परिषद, जहानाबाद को ठोस अपशिष्ट प्रबंधन नियमावली–2016 के क्रियान्वयन के लिए ठोस एवं तरल अपशिष्ट प्रसंस्करण हेतु घोषी अंचल अन्तर्गत मौजा–गोलकपुर, थाना न०–588, खाता न०–239, प्लॉट न०–691, रकबा–4.20 एकड़, नगर परिषद, जहानाबाद को हस्तांतरित की गई है। यहाँ यह भी सादर सूचित करना है कि संभावित Land Fill के अन्दर दो Pucca Houses अवैध रूप से निर्मित है, जिसे Land Fill के Development के समय खाली करा दिया जायेगा। Land Fill के लिए उपलब्ध भूमि का पर्यावरणीय ऑडिट सम्पन्न कराने से पूर्व Pre Audit Information Checklist एवं Shape File (Kml) तैयार कर भवदीय सेवा में आवश्यक कार्यार्थ प्रेषित की जा रही है।

अनुलग्नक:–यथोक्त।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

(ह०) 29/01/25

कार्यपालक पदाधिकारी,
नगर परिषद जहानाबाद

(ह०) 29/01/25

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd No. 3406
PATNA

कार्यालय, नगर परिषद जहानाबाद

PRE-AUDIT INFORMATION

Landfill Checklist

Sl. No.	ITEMS	YES	NO	STATUS
1	Is the landfill site 100 m away from river?	YES		
2	Is the landfill site 200 m away from Water bodies?	YES		
3	Is the landfill site 200 m away from highway?	YES		
4	Is the landfill site 200 m away from habitation?	YES		
5	Is the landfill site 200 m away from public parks?	YES		
6	Is the landfill site 200 m away from water supply wells?	YES		
7	Is the landfill site located within the flood plains as recorded for the last 100 years?		NO	
8	Is the landfill separared at least 2 m above the ground water table?	YES		
9	Is the landfill located on soils that have low permeability such as clays/silts?	YES		
10	Is the landfill site sloping away from the active face and well drained?	YES		
11	Is the landfill site 20 km away from Airports/ airbase?	YES		
12	Is the landfill site large enough to last for at least 20-25 years?	YES		
13	Is the landfill site selected to make use of nearby waste processing facility?	YES		
14	Is the landfill site within a wetland area?		NO	
15	Is the landfill site within critical habitat areas?		NO	
16	Is the landfill site within sensitive eco-fragile areas or eco-sensitive zone of a sanctuary?		NO	
17	Is temporary storage facility for Solid Waste available in each Landfill site to accommodate the waste in case of non-operation of waste processing and during emergency or natural calamities?	YES		
18	Dimension of landfill site.			800 Ft X 230 Ft
19	Estimated capacity of landfill site in T P D.	YES		62.46 TPD
20	Out of three general methods of landfill i.e Area method, trench method and Ramp or Slope method, which one is to be used?	YES		Area method

कार्यपालक पदाधिकारी
नगर परिषद जहानाबाद

ARBIND KUMAR SINHA
NOTARY
GOVT OF INDIA
PATNA

(22) (30)

कार्यालय, नगर परिषद, जहानाबाद

E2

श्री दीनानाथ सिंह (बि०न०से०)
कार्यपालक पदाधिकारी,
नगर परिषद, जहानाबाद।

Phone No. 9430938181
Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक–255 ग्र०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद् जहानाबाद।

सेवा में,

श्री राजेश कुमार तिवारी,
सरकार के उप सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

जहानाबाद, दिनांक–31/01/2025

विषयः– **M/s Stesalit Systems Ltd. द्वारा नगर परिषद, जहानाबाद क्षेत्रान्तर्गत अवस्थित Legacy Waste का ड्रोन सर्वे उपरान्त समर्पित प्रतिवेदन के संबंध में।**

प्रसंगः– विभागीय पत्रांक–3688/न०वि० एवं आ०वि०, बिहार, पटना, दिनांक–26.11.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि विभागीय निदेश के आलोक में M/s Stesalit Systems Ltd. द्वारा नगर परिषद, जहानाबाद क्षेत्रान्तर्गत अवस्थित Legacy Waste का ड्रोन सर्वे दिनांक–20.01.2025 को किया गया है। सर्वे उपरान्त दिनांक–28.01.2025 को ई–मेल के माध्यम से नगर परिषद, जहानाबाद को प्रतिवेदन उपलब्ध कराया गया है, जिसमें Legacy Waste की मात्रा (टन में) स्पष्ट नहीं है। Legacy Waste की मात्रा (टन में) स्पष्ट नहीं होने के कारण Legacy Waste के Remediation की निविदा प्रकाशन में कठिनाई उत्पन्न हो रही है।

अनुलग्नकः– यथोक्त।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

(हस्ताक्षर) 31/01/25

कार्यपालक पदाधिकारी,
नगर परिषद जहानाबाद

ABHOY KUMAR SINHA NOTARY

(3.3) (X1)

E3

बिहार सरकार

कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि०न०से०)
कार्यपालक पदाधिकारी,
नगर परिषद, जहानाबाद।

Phone No. 9430938161
Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक- 297/मु०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद् जहानाबाद।

सेवा में,

Shri Ashutosh
Chairman,
State Environment Impact
Assessment Authority,
Bihar

जहानाबाद, दिनांक- 05/02/2025

विषयः- नगर परिषद, जहानाबाद क्षेत्रान्तर्गत प्रस्तावित Land Fill Site का Environmental Clearance के संबंध में।

प्रसंगः- सदस्य सचिव, BSPCB का पत्रांक-123, दिनांक-30.01.2025 एवं कार्यालय पत्रांक-180/मु0, दिनांक-22.01.2025 तथा पत्रांक-230/मु0, दिनांक-29.01.2025.

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के संबंध में सादर कहना है कि सदस्य सचिव, BSPCB का पत्रांक-123, दिनांक-30.01.2025 द्वारा State Environment Impact Assessment Authority, Bihar से प्रस्तावित Land Fill Site का Environmental Clearance प्राप्त करने का निदेश प्राप्त हुआ है।

ज्ञात हो कि नगर परिषद, जहानाबाद को ठोस अपशिष्ट प्रबंधन नियमावली 2016 के क्रियान्वयन के लिए ठोस एवं तरल अपशिष्ट प्रसंस्करण हेतुघोषी अंचल अन्तर्गत मौजा-गोलकपुर, थाना न0-588, खाता न0-239, प्लॉट न0-891, रकबा-4.20 एकड़, गैरमजरूआ जमीन नगर परिषद, जहानाबाद को हस्तांतरित की गयी है। कार्यालय पत्रांक-180/मु0, दिनांक-22.01.2025 तथा पत्रांक-230/मु0, दिनांक-29.01.2025. द्वारा Land Fill के लिए उपलब्ध भूमि का पर्यावरणीय ऑडिट सम्पन्न कराने से पूर्व Pre Audit Information Checklist एवं Shape File (Kml) तैयार कर सदस्य सचिव, BSPCB के पास प्रेषित की गयी थी।

अतः अनुरोध है कि उक्त वर्णित Land Fill Site का Environmental Clearance प्रदान करने की कृपा की जाय।

अनुलग्नकः-यथोक्त।

विश्वासभाजन

05/02/25

कार्यपालक पदाधिकारी,
नगर परिषद जहानाबाद।

ABHAY KUMAR SINHA NOTARY GOVT. OF INDIA PATNA

CamScanner